

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No: 181 /Acctts

Dated: 21/8/21

Sh. M. S. Parihar, Special Judge Anti-corruption, Jammu is proceeding on one day casual leave for 21st of August 2021. The application of the Officer is being submitted to the Registrar General, High Court of J&K, at Srinagar for sanctioning of casual leave.

Therefore, Additional Sessions Judge, Anti-corruption, Jammu shall look after the routine work of the court of Spl Judge Anti-Corruption, Jammu during the above mentioned leave day or till the presiding officer of that court resumes duty.

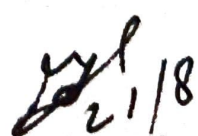

(M. L. Manhas)
Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
Jammu
JAMMU.

No: 1984-89 PDSJ15

Date: 21/8/21

Copy to the:-

- 1) Registrar General, High Court of J & K at Jammu/Srinagar for information.
- 2) Secretary to Hon'ble Mr. Justice D.S Thakur (Administrative Judge for District Jammu) for information of His Lordship.
- 3) Special Judge, Anti-Corruption Jammu for information
- 4) Addl. Sessions Judge Anti-corruption, Jammu for information and compliance.
- 5) Office copy for record.
- 6) e-Court for uploading the same on official website.


21/8
Chief Administrative Officer
Pr. Distt. & Sessions Court
Pr. District & Sessions Judge
Jammu
JAMMU